

ITEM NO.9

COURT NO.8

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3934/2017

RAM PARSHOTAM MITTAL & ORS.

Appellant(s)

VERSUS

HOTEL QUEEN ROAD PVT.LTD. AND ORS.

Respondent(s)

WITH

C.A. No. 3935/2017 (XIV)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS ON IA
116985/2018 FOR ON IA 116985/2018)

Date : 30-08-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s)	Mr. Pinaki Misra, Sr. Adv. Mr. S. Udaya Kumar Sagar, Adv. Ms. Bina Madhavan, Adv. Mr. Suryanarayan Singh, Adv. Mr. Nitesh Jain, Adv. Mr. Piyush Dwivedi, Adv. Ms. Shreyali Kunwar, Adv. Ms. Elizabeth Anthony, Adv. M/S. Lawyer S Knit & Co, AOR
For Respondent(s) (FOR R.NO.3)	Mr. Rakesh Dwivedi, Sr. Adv. Mr. Ardhendumauli Kumar Prasad, AOR
(For R. NO.2)	Mr. Shyam Diwan, Sr. Adv. Mr. Kumar Mihir, AOR
(For R. NO.1)	Mr. Jaideep Gupta, Sr. Adv. Mr. Jayant Mehta, Adv. Mr. Saurabh Kalia, Adv. Mr. Sameer Choudhary, Adv. Ms. Drishti Harpalani, Adv. Ms. Anindita Misra, Adv. Mr. Kunal Verma, AOR

